

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

CONMT.PET.(C) No. 233/2026 in C.A. No. 6667/2026

S [MOTHER OF N] Petitioner(s)

VERSUS

PUNYA SALILA SRIVASTAVA &amp; ORS. Respondent(s)

Date : 30-04-2026 This petition was called on for hearing today.

CORAM :

HON'BLE MRS. JUSTICE B.V. NAGARATHNA  
HON'BLE MR. JUSTICE UJJAL BHUYANFor Petitioner(s) :Dr. Amit Mishra, Adv.  
Mr. Rahul Sharma, AOR  
Dr. Lokendra Malik, Adv.For Respondent(s) : Mr. Kanakamedala Ravindra Kumar, ASG  
Mr. Devraj Bhattacharjee, Adv.  
Mr. Nyaya Pratham, Adv.  
Mr. Vaibhav Divedi, Adv.  
Mr. Sachin Sharma, Adv.  
Mr. Aditya Kumar, adv.  
Mr. Siddhanth Gupta, Adv.  
Me. Puskar Sharma, Adv.  
Ms. Madhulika Upadhyay, AORMs. Swati Ghildiyal, AOR  
Ms. Sonakshi Sinha, Adv.Ms. Aishwarya Bhati, A.S.G.  
Mr. Vikrant Narayan Vasudeva, AOR  
Mr. Rohit Lochav, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Issue notice to the respondents.

Ms. Madhulika Upadhyay, learned counsel accepts notice  
for respondent nos. 1 and 2.Mr. Vikrant Narayan Vasudeva, learned counsel, who is  
present in the Court, accepts notice on behalf of respondent  
no.3

contd..

Service of notice on the respondents is complete.

List on 04.05.2026 at 02.00 P.M.

On the next date of hearing, the respondents/alleged contemnors are directed to appear before this Court through Video Conferencing facility.

(NEETU SACHDEVA)  
DEPUTY REGISTRAR

(DIVYA BABBAR)  
COURT MASTER (NSH)